Post Offer Public Announcement

For the attention of the Shareholders of **STARCHIK SPECIALITIES LIMITED**

Registered Office: "Poultary Bhavan", 6-1-85/5, Saifabad,
Opp. Telephone Bhavan, Hyderabad 500 004

This Public Announcement ("Announcement") is being issued by **M/s.CIL Securities Limited** on behalf of **Mr Sanjay Sanghi & Mr Ritesh Sanghi** (herein after referred to as **Acquirers**). On 7th July 2006, the Acquirers made a Public Announcement ("PA") in compliance with and pursuant to Regulation 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations,1997 (the"Regulations"), to acquire upto 10,78,440 Fully paid-up Equity Shares of Rs.10/- each of **Starchik Specialities Limited,** at a price of Rs.1.25/- per share being 20% of the paid-up equity and voting capital, of the company (the"Offer"). The terms used but not defined in this Announcement shall have same meaning assigned to them as in PA. The summary of the offer response is as follows:

1. Name of the Target Company : **STARCHIK SPECIALITIES LIMITED**
2. Name of Acquirer(s) : **MR SANJAY SANGHI & MR RITESH SANGHI**
3. Name of Manager to the offer : CIL SECURITIES LIMITED
4. Name of the Registrar to the offer, if any: CIL SECURITIES LIMITED
5. Offer Details
   a. Date of opening of the offer : THURSDAY, 24TH AUGUST 2006
   b. Date of closure of the offer : TUESDAY, 12TH SEPTEMBER 2006
6. Details of the acquisition

S.No.	Particulars	Proposed in the Offer document		Actuals	
6.1	Offer price	Rs. 1.25/- per Fully paid up equity share		Rs. 1.25/- per Fully paid up equity share	
6.2	Share holding of acquirers (No & %) before MOU/P.A.	NIL		NIL	
6.3	Shares acquired by way of MOU or market purchases (No & %)	**25,01,860 (46.40%)**		**25,01,860 (46.40%)**	
6.4	Shares acquired in the open offer (No & %)	10,78,440 (20%)		66,500 (1.23%)	
6.5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 13,48,050/-		Rs. 83,125/-	
6.6	Shares acquired after P.A but before 7 working days prior to closure date, if any. (No & %) 6.6.1 Price of the shares acquired 6.6.2 No of shares acquired 6.6.3 % of shares acquired	NIL		NIL	
6.7	Post offer share holding of acquirer (No & %) (2+3+4+6)	35,80,300 (66.40%)		25,68,360 (47.63%)	
6.8	Pre & Post offer share holding of Public (No & %)	Pre offer	Post offer	Pre offer	Post offer
		28,53,600 (52.92%)	17,75,160) (32.92%)	28,53,600 (52.92%)	27,87,100 (51.69%)

7. Status of the escrow account, whether released or not. Rs. 1,00,000/- from the amount lying in the escrow account has been transferred to the special account opened for the purpose of payments to be made to the shareholders whose shares have been accepted under the offer. The Balance amount will be Transferred to the Acquirers
8. Payment of interest, if any, to the shareholders along with the details thereof. NIL
9. Status of investor complaints received, if any. NIL

A copy of this Announcement can be downloaded from SEBI website at www.sebi.gov.in.

The Acquirers accept full responsibility, jointly and severally, for the information contained in this Announcement.

ISSUED BY: MANAGERS & REGISTRARS TO THE OFFER

CIL SECURITIES LIMITED

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Place: Hyderabad
Date: 05-10-2006

Size: 12 x 16